					Date o	the corporate debto f commencement o ] st of secured finan	of CIRP: 06-12 time:17/03 List of creditor	r Marking 2-2023 (CII 3/2025) rs as on: 27	RP Reinitiated	after exclusio				
							(Amount	tin₹)				1		//
S1.		Details of	claim received	Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remark s, if any
Ño.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Maharashtra	18-Dec-23	11,06,26,372.57	64,46,405.57	Secured	11,06,26,372.57	NA	No	100%	NA	Nil	-	10,41,79,967	Principal Amount admitted. Interest, penalty under verification



Mandar Wagh Interim Resolution Professional Marks Pryor Marking Technology Private Limited (Undergoing Corporate Insolvency Resolution Process) E-mail ID: <u>cirp.markspryor@gmail.com</u>, <u>mandar.wagh@anandchaitanya.com</u> IBBI Registration No.: IBBI/IPA-002/IPN00450/2017-2018/11276